

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No.

of

Applicant(s):

Respondent(s) :

Advocate for

Respondent (s) :

Applicant(s) :

Notes of the registry

Orders of the Tribunal

**M.A. No. 290/00015/16 in O.A. No. 290/00114/15 with  
MA 290/00067/15  
Date of Order : 22/01/2016**

Mr Darshan Jain proxy counsel present for  
Mr Vinay Jain, Counsel for applicant.  
Mr Anirudh Purohit proxy counsel present for  
Mr Vinit Mathur, Counsel for respondents.

Heard on MA No. 290/00015/16. Counsel for applicant submitted that he filed MA No. 290/00015/16 for withdrawal of OA No. 290/00114/15 with MA 290/00067/15 as the relief claimed in the OA has been granted by the respondents. Thus, he prayed that the MA No. 290/00015/16 may be allowed.

In view of submissions made by counsel for applicant, the MA No. 290/00015/16 for withdrawal of OA is allowed and consequently, OA No. 290/00114/15 with MA No. 290/00067/15 is dismissed as withdrawn.

  
[Meenakshi Hooja]  
Member (A)

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